

Name of the Corporate Debtor	Vadraj Cement Limited	Date of commencement of CIRP	02-Feb-24	List of creditors as on:	10-Apr-25
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Annexure 7 - List of Operational creditors (Government Dues)

														Amount in Rs
SI No	Details of claimant	Details of claim received		Details of claims admitted						Amount of Contingent Claims	Amount of any mutual dues that may be set	Amount of Claims not admitted	Amount of Claims under verification	Remarks, if any
	Department	Date of receipt	Amount Claimed	Amt of Claim Admitted	Nature of Claim	Amount covered by Security Interest	Amount covered by Guarantee	Whether Related Party?	% Voting Share in CoC, if applicable					
1	Regional Provident Fund Commissioner-II, Gandhidham	08-02-2024	6,86,84,541	6,86,84,541	Provident fund dues	6,86,84,541.00	-	No	NA	-	-	-	-	
2	Assistant Commissioner of State Tax, Unit-102, Bhuj	14-02-2024	3,01,70,77,603	2,15,46,75,221	Tax dues	2,15,46,75,220.70	-	No	NA	-	-	86,24,02,382	-	
3	Assistant Commissioner, CGST, Bhuj	15-02-2024	6,04,21,825	6,03,34,514	Tax dues	-	-	No	NA	-	-	87,311	-	
4	Regional Provident Fund Commissioner-II and Recovery Officer, Dadar	16-02-2024	3,64,16,300	3,64,16,300	Provident fund dues	3,64,16,300.00	-	No	NA	-	-	-	-	
5	Assistant Commissioner of Income Tax, Mumbai	29-02-2024	7,80,23,56,284	7,45,80,31,536	Tax dues	-	-	No	NA	-	-	34,43,24,748	-	
6	Gujarat Maritime Board	01-05-2024	2,65,82,232	1,50,30,000	Permission Charges	-	-	No	NA	-	-	1,15,52,232	-	
	TOTAL		11,01,15,38,785	9,79,31,72,112	-	2,25,97,76,062	-	-	-	-	-	#####	-	-

Notes:

- The last available audited financial statements for VCL are as on March 31, 2018, and the claims submitted by creditors have been verified on a best-efforts basis based on the limited available information.